

Form 1 (Punjab)
List of cases e-filed during the month of May, 2023

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 (Punjab)							
List of cases in which e-Payment of Court fees was made during the month of May, 2023							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3 (Punjab)							
List of cases in which Electronic Service of Process has taken place during the month of May, 2023							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)						
List of total no. of cases randomly allocated during the month of May, 2023						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
1	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	25	ARB	1
2	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	25	EXE	4
3	ADJ	Chandigarh	Sh.Jaibir Singh, ADJ	24	EX	1
4	ADJ	Chandigarh	Sh. Jaibir Singh ADJ, Chandigarh.	24	ARB	4
5	ADJ	Chandigarh	Sh. Jaibir Singh ADJ, Chandigarh.	24	CIVIL SUIT	1
6	ADJ	Chandigarh	Sh.Narender, ADJ	3	EXE	1
7	ADJ	Chandigarh	Sh.Narender, ADJ	3	ARB	2

Form 5 (Punjab)
List of cases in which Case Management Hearing was held during the month of May, 2023

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Ms. Anshu Shukla ADJ	Chd	342/2016	M/S S P Singla Vs Chief Engg.	Sh Gurmohan Singh	08.07.2016	01.05.2023
2	Ms. Anshu Shukla ADJ	Chd	35/2022	M C, Vs. Sutelej Const. Com P	Dr. Anand Kumar	05.01.2022	01.05.2023
3	Ms. Anshu Shukla ADJ	Chd	940/2016	M/s Malhotra Rice Vs The Pb State Corp	Sh. N S Rana	23.07.2019	02.05.2023
4	Ms. Anshu Shukla ADJ	Chd	1306/2019	Sameep Kang Vs Devinder Sandu	Sh. Pradeep Bedi	21.10.2019	02.05.2023
5	Ms. Anshu Shukla ADJ	Chd	136/2019	M/s Shivam Gram Vs Pb State	Sh. Rishav Kumar	12.02.2019	03.05.2023
6	Ms. Anshu Shukla ADJ	Chd	849/2018	Mahavir Rice And Gen Vs The Pb State	Sh. N S Rana	03.10.2018	04.05.2023
7	Ms. Anshu Shukla ADJ	Chd	730/2018	Union of India VS M/s Chiranji Lal	Sh. Ashwani	27.08.2018	04.05.2023
8	Ms. Anshu Shukla ADJ	Chd	945/2017	Aditya Birl Fasion Vs Anil Lekhi	Sh. Saurabh Gulla	30.05.2017	05.05.2023.
9	Ms. Anshu Shukla ADJ	Chd	44/2016	M/s Ashok Sharma Vs Airport Authority	Sh. Ashok	02.09.2016	05.05.2023.

Form 5 (Punjab)
List of cases in which Case Management Hearing was held during the month of May, 2023

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
10	Ms. Anshu Shukla ADJ	Chd	304/2022	Kotakpura Muktsar Tollways Vs State of Pb	Sh. harminder Singh	25.03.2022	05.05.2023.
11	Ms. Anshu Shukla ADJ	Chd	316/2020	The New India Assurance Vs R N Kapoor	Sh. Rajan Kumar	04.03.2020	06.05.2023
12	Ms. Anshu Shukla ADJ	Chd	272/2023	Prime Vision Ind VS Chief Secretary	Sh. Inderjit Singh	15.04.2023	08.05.2023
13	Ms. Anshu Shukla ADJ	Chd	273/2023	Friends & Comp Vs Chief Secretary	Sh. Inderjit Singh	15.04.2023	08.05.2023
14	Ms. Anshu Shukla ADJ	Chd	323/2018	Meters & Instruments VS Inox Leisure	Sh. Anu Dhiman	17.05.2023	08.05.2023
15	Ms. Anshu Shukla ADJ	Chd	301/2018	Vikram Joshi Vs Deputy Director	Sh. Bhupinder Ghai	07.05.2018	09.05.2023
16	Ms. Anshu Shukla ADJ	Chd	206/2018	Anandpur Sahib Vs M/s Kaaru	Sh. Harinder Singh	07.04.2018	10.05.2023

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List of cases in which Case Management Hearing was held during the month of May, 2023

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
17	Ms. Anshu Shukla ADJ	Chd	699/2020	Dashmesh Agro Vs Pb State Civil	Sh Ravinder Rana	24.12.2020	10.05.2023
18	Ms. Anshu Shukla ADJ	Chd	731/2017	M/s Baba Nanak Rice Vs The Pb State Coop	Sh. N S Rana	21.09.2017	11.05.2023
19	Ms. Anshu Shukla ADJ	Chd	543/2021	Pb Mandi Board Vs Welkin India	Sh. Sanjiv Sharma	28.05.2021	12.05.2023
20	Ms. Anshu Shukla ADJ	Chd	436/2018	Nav Durga Spun Pipe Vs S K Arora	Sh Ravi Inder Singh	09.07.2018	13.05.2023
21	Ms. Anshu Shukla ADJ	Chd	134/2019	Joginder Kumar Kawatra Vs Union of Indai	Sh. Sudhir Theari	02.02.2019	15.05.2023
22	Ms. Anshu Shukla ADJ	Chd	809/2022	M/s Rohan Rajdeep Highways Vs State f Pb	Sh. Parveen Moudgill	22.11.2022	16.05.2023
23	Ms. Anshu Shukla ADJ	Chd	339/2016	M/s Shree Ganesh Sewa VS The Ludhiana	Sh. Ajay Mahajan	06.07.2016	16.05.2023
24	Ms. Anshu Shukla ADJ	Chd	85/2023	Pb Water Supply Vs M/s Girdhari Lal	Sh Vijay Kauhal	27.01.2023	17.05.2023
25	Ms. Anshu Shukla ADJ	Chd	676/2016	Post Graduate Inst. Vs M/s Omaxe Ltd	Sh. Anit Ahuja	12.12.2016	17.05.2023
26	Ms. Anshu Shukla ADJ	Chd	342/2016	M/S S P Singla Vs Chief Engg.	Sh Gurmohan Singh	08.07.2016	18.05.2023
27	Ms. Anshu Shukla ADJ	Chd	328/2016	Amarjeet Kaur Vs Pb Agro	Sh. Rakesh Bhatia	01.07.2016	20.05.2023
28	Ms. Anshu Shukla ADJ	Chd	389/2018	Pb Infrastructure VS Spirit Development Board	Sh. Varun Katyal	31.05.2018	22.05.2023
29	Ms. Anshu Shukla ADJ	Chd	103/2023	Pb State Power Vs Photon Sunbeam P Ltd	Sh. Ajay Singh	09.02.2023	24.05.2023
30	Ms. Anshu Shukla ADJ	Chd	493/2022	Decode Advertisign Vs MC	Sh. Rajesh Sood	24.05.2022	25.05.2023
31	Ms. Anshu Shukla ADJ	Chd	689//2021	Haryana State Road Vs PNC Indra	Sh. Puran Singh	28.09.2021	26.05.2023
32	Ms. Anshu Shukla ADJ	Chd	102/2017	Laxmi Traders VS Pb State	Sh. P K Kukreja	13/02/17	29.05.2023
33	Ms. Anshu Shukla ADJ	Chd	786/2022	State of Pb VS CDS Indra	Sh. Ajay Sood	16.11.2022	30.05.2023
34	Ms. Anshu Shukla ADJ	Chd	1804/2019	Jindal Oil & Fats VS M/s Isha Global P	Sh. Kamal Kant	20.12.2019	31.05.2023
35	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/703/2021	M/S BHULLAR CONSTRUCTION VS. UOI	SH. GAURAV SINGH RANA FOR APPLICANT, SH. SATINDER SINGH STANDING GOVT. COUNSEL FOR RESP. NO. 1 AND 2	29.10.2021	01.05.2023
36	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/704/2021	M/S BHULLAR CONSTRUCTION VS. UOI	SH. GAURAV SINGH RANA FOR APPLICANT, SH. SATINDER SINGH STANDING GOVT. COUNSEL FOR RESP. NO. 1 AND 2	29.10.2021	01.05.2023
37	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/192/2023	SHRIRAM FINANCE LTD. VS. SUBA SINGH	SH. RAJESH K. RAI FOR PETITIONER	03.03.2023	01.05.2023
38	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	CIVIL SUIT/14/2022	M/s THE GREEN TREE APPAREL VS. M/s ANANT DESIGNERS P.LTD.	SH. DINESH MADRA FOR PLAINTIFF, SH. R.S. RAJPUR FOR DEFENDANTS	12.10.2022	01.05.2023, 11.05.2023, 13.05.2023
39	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/853/2022	MAHADEV ENCLAVE VS. STATE OF PUNJAB	SH. RAJESH K.S SHERON FOR PETITIONER	06.12.2022	02.05.2023, 16.05.2023
40	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/614/2021	PUNJAB MANDI BOARD VS. M/S V.S. SAINI	SH. SANJEEV SHARMA FOR OBJECTOR, SH. RAJIV SHARMA FOR RESPONDENT	17.08.2021	02.05.2023
41	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/606/2022	EXECUTIVE ENGINEER VS. M/S DASM CONSTRUCTION CO. PVT. LTD	SH. HARISH RIKHARI FOR PETITIONER AND SH. KARAN VERMA FOR RESP. NO. 1	23.08.2022	02.05.2023
42	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EXE/534/2022	HGCL NIRAJ SUPREME P.LTD. VS. STATE OF PUNJAB	SH. AMANDEEP SINGH TALWAR FOR DH	26.08.2022	03.05.2023
43	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EXE/536/2022	HGCL NIRAJ SUPREME P.LTD. VS. STATE OF PUNJAB	SH. AMANDEEP SINGH TALWAR FOR DH	26.08.2022	03.05.2023
44	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EXE/535/2022	HGCL NIRAJ SUPREME P.LTD. VS. STATE OF PUNJAB	SH. AMANDEEP SINGH TALWAR FOR DH	26.08.2022	03.05.2023

Form 5 (Punjab)
List of cases in which Case Management Hearing was held during the month of May, 2023

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
45	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/145/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	04.05.2023
46	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/146/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	04.05.2023
47	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/147/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	04.05.2023
48	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/115/2018	CHRISTIAN MEDICAL COLLEGE VS. M/S INDER MOHAN SINGH	SH. VIVEK MOHAN SHARMA FOR DH AND SH. R.K. SYAL FOR RESP. NO. 1	01.03.2018	04.05.2023, 18.05.2023
49	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/118/2018	CHRISTIAN MEDICAL COLLEGE VS. M/S INDER MOHAN SINGH	SH. VIVEK MOHAN SHARMA FOR DH AND SH. R.K. SYAL FOR RESP. NO. 1	01.03.2018	04.05.2023, 18.05.2023

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List of cases in which Case Management Hearing was held during the month of May, 2023

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
50	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/691/2021	CHANDIGARH ADMINISTRATION VS. UNITECH LTD	SH. HUKAM SINGH GP FOR PETITIONERS AND SH. KARAN NEHRA FOR RESP. NO. 1	04.10.2021	08.05.2023
51	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/825/2021	UNITECH VS. CHANDIGARH ADMINISTRATION	SH. KARAN NEHRA ADV. FOR PETITIONER AND SH. HUKAM SINGH GP FOR RESPONDENT	02.12.2021	08.05.2023
52	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/644/2022	LOVAN ARORA VS. PUNJAB STATE GRAIN PROCUREMENT CORPORATION LTD.	SH. PARVEZ CHUG FOR PETITIONER	17.09.2022	09.05.2023
53	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/944/2022	STATE OF PUNJAB VS. JAGDEEP SINGH	SH. GAURAV GUPTA FOR PETITIONER, SH. ANKIT MIDHA FOR RESP NO. 1	19.12.2022	10.05.2023, 22.05.2023
54	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	CS/10/2022	M/S DREDGING CORPORATION OF INDIA LTD VS. THE PUNJAB STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD.	SH. SUNIL KUMAR OJHA FOR PLAINTIFF AND SH. VIJAY GULERIA FOR DEFENDENT NO. 1, SH. SUNNY KUMAR GP FOR DEFENDENT NO. 2	26.09.2022	11.05.2023, 13.05.2023
55	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	CS/11/2022	M/S DREDGING CORPORATION OF INDIA LTD VS. THE PUNJAB STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD.	SH. SUNIL KUMAR OJHA FOR PLAINTIFF AND SH. VIJAY GULERIA FOR DEFENDENT NO. 1, SH. SUNNY KUMAR GP FOR DEFENDENT NO. 2	26.09.2022	11.05.2023, 13.05.2023
56	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/56/2022	PUNJAB STATE COOPERATIVE MILK PRODUCERS FED.LTD. VS. TCI FREIGHT	SH. AJAY SOOD FOR PETITIONER AND SH. MANINDER ARORA FOR RESPONDENT	20.01.2022	12.05.2023, 20.05.2023, 26.05.2023
57	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EXE/161/2022	TCI FREIGHT VS. PUNJAB STATE COOPERATIVE MILK PRODUCERS FED.LTD.	SH. MANINDER ARORA FOR DH. SH. AJAY SOOD FOR JD	23.02.2022	12.05.2023, 20.05.2023, 26.05.2023
58	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/514/2021	STATE OF PUNJAB VS. ROHAN & RAJDEEP INFRASTRUCTURES LTD.	SH. PIYUSH KANT JAIN FOR PETITIONER, SH. RAMANJIT SINGH FOR RESPONDENT	31.03.2021	12.05.2023
59	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/217/2018	MS/ SUDARSHAN RICE MILLS VS. PUNJAB STATE CIVIL SUPPLIES	SH. KANWALJIT SINGH ADV. FOR PETITIONER AND SH. KESHAV KATARIA ADV FOR RESP. NO. 1 AND 2	10.04.2018	12.05.2023
60	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/475/2018	STATE OF HARYANA VS. BANSAL RICE MILLS	SH. HARISH BANSAL FOR PETITONER AND SH. B.S. WALIA FOR RESP. NO. 1	21.07.2018	15.05.2023
61	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/476/2018	STATE OF HARYANA VS. BANSAL RICE MILLS	SH. HARISH BANSAL FOR PETITONER AND SH. B.S. WALIA FOR RESP. NO. 1	21.07.2018	15.05.2023
62	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/119/2023	M/S DALANWAL RICE MILLS VS. PUNJAB STATE GRAINS PROCUREMENT CORPORATION LTD	SH. DAMAN DHIR FOR PETITONER	20.02.2023	16.05.2023
63	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/515/2021	PUNJAB SMALL INDUSTRIES AND EXPORT CORP. LTD VS. SHRISHTI CONSTRUCTION	SH. VANEESH KHANNA FOR PETITIONER AND SH. ROHAN MARKANDA FOR RESP. NO. 1	01.04.2021	18.05.2023
64	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/161/2023	PUNJAB SMALL INDUSTRIES AND EXPORT CORP LTD. V.S SANJEEV KUMAR GOYAL & ANR.	SH. R.C SHARMA FOR PETITONER	24.02.2023	18.05.2023
65	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/130/2023	M/S PICCADILY SUGAR AND ALLIED INDUSTRIES LTD. VS. PUNJAB STATE INDUSTRIAL DEVELOPMENT CORP LTD.	SH. VIVEK KATHURIA FOR PETITIONER.	21.02.2023	19.05.2023
66	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	CS/1/2022	FRONTIER AGROTECH PRIVATE LTD VS. M/S JINDAL PESTICIDES	SH. ASHOK PAUL JAGGA FOR PLAINTIFF AND SH. VIKAS SHARMA FOR DEFENDENT NO. 1	08.04.2022	19.05.2023
67	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/92/2023	M/S EDWARD FOOD RESEARCH VS. DIRECTOR DEPARTMENT OF AGRICULTURE	SH. ROHAN MITTAL	02.02.2023	24.05.2023
68	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/329/2023	BHULLAR CONSTRUCTION VS. PUNJAB SMALL INDUSTRIES LTD.	SH. NARESH S. RANA FOR PETITIONER	23.03.2023	24.05.2023
69	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/203/2023	STATE OF PUNJAB VS. S.P SINGLA	GP FOR PETITONER	09.03.2023	25.05.2023
70	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/204/2023	STATE OF PUNJAB VS. S.P SINGLA	GP FOR PETITONER	09.03.2023	25.05.2023
71	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/205/2023	STATE OF PUNJAB VS. S.P SINGLA	GP FOR PETITONER	09.03.2023	25.05.2023

Form 5 (Punjab)
List of cases in which Case Management Hearing was held during the month of May, 2023

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
72	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	CIVIL SUIT/3/2023	SUNIL DUDANI V.S SKYLINE IMMIGRATION	SH. RAJESH KUMAR KADIAN FOR PLAINTIFF.	03.05.2023	03.05.2023, 29.03.2023
73	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/290/2023	M/S BRAR TRADING CO. VS. PUNJAB STATE WAREHOUSING CORP.	SH. DHAMAN DHIR FOR PETITIONER.	01.05.2023	01.05.2023
74	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/295/2023	PUNJAB STATE GRAINS PROCUREMENT CORPORATION LTD. VS. M/S KRISHNA RICE & GENERAL MILLS & ANR.	SH. PUNEET THAKUR FOR APPLICANT/OBJECTOR	03.05.2023	03.05.2023
75	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	CIVIL SUIT/3/2023	SUNEIL DUDANI VS. SKYLINE IMMIGRAITON P.LTD. & ORS.	SH. RAJESH KUMAR KADIAN FOR PETITIONER	03.05.2023	03.05.2023
76	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/312/2023	PARAGON CABLE INDUSTRIES P LTD. V.S SBI GENERAL INSURACE CO. LTD. & ANR.	SH. VAIBHAV GUPTA FOR PETITIONER	9.5.2023	9.5.2023
77	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	EXE/510/2023	M/S CHIRANJI LAL GUPTA & SONS P.LTD. VS. UNION OF INDIA	SH. ROHAN MARKANDA FOR DH.	25.05.2023	25.05.2023
78	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/392/2023	M/S 3 I INFOTECH LTD. VS. PUNJAB STATE BUS MANAGEMENT	SH. GAURAV JINDAL FOR PETITIONER	30.05.2023	30.05.2023
79	Sh Narender ADJ,	Chandigarh	CS 13/2022	MISSION RESEARCH VERSUS BEE KAY ENTERPRISES	RAJIV KATARIA	11.10.2022	01.05.2023
80	Sh Narender ADJ,	Chandigarh	ARB 7/2017	MS TERRIER UTILITY VERSUS PSCS AND MARKETING	MANJIT SINGH	06.01.2017	02.05.2023
81	Sh Narender ADJ,	Chandigarh	ARB455/2020	VISHAL MITTAL VERSUS THE PSWC	ADITYA GROVER	29.06.2020	03.05.2023
82	Sh Narender ADJ,	Chandigarh	ARB 506/2016	MS SHIV RICE AND GENERAL VERSUS PSCSC	PUSHPINDER KAUSHAL	28.09.2016	06.05.2023
83	Sh Narender ADJ,	Chandigarh	ARB 161/2016	MS HARMAN RICE MILL VERSUS PSCS	MUKAND GUPTA	10.03.2016	09.05.2023
84	Sh Narender ADJ,	Chandigarh	ARB 16/2017	MS RISHI RICE MILLS VERSUS THE PSCSC	NARESH S RANA	18.01.2017	09.05.2023
85	Sh Narender ADJ,	Chandigarh	ARB 310/2023	ORIGO COMMODITIES INDIA VERSUS PSGPC	SHREY GOEL	09.05.2023	09.05.2023
86	Sh Narender ADJ,	Chandigarh	ARB 311/2023	STATE OF HARYANA VERSUS GF TOLL ROAD	P.S. RANA	09.05.2023	09.05.2023
87	Sh Narender ADJ,	Chandigarh	COMMERCIAL SUIT 5/2022	SHRINIWAS ROADWAYS P LTD VERSUS SS AND CO.	RAKESH SOBTI	31.08.2022	10.03.2023
88	Sh Narender ADJ,	Chandigarh	CIVIL SUIT 4/2022	VISHAL JINDAL VERSUS GIRDHARI LAL	AJAY MEHRA	22.08.2022	10.05.2023
89	Sh Narender ADJ,	Chandigarh	ARB 816/2022	PSCSC VERSUS MS MALERKOTLA RICE MILLS	SUKHPAL S SAINI	25.11.2022	11.05.2023
90	Sh Narender ADJ,	Chandigarh	ARB 391/2017	MS MALERKOTLA RICE VERSUS THE PSCSC	AJIT PAL SINGH	20.05.2017	11.05.2023
91	Sh Narender ADJ,	Chandigarh	CIVIL SUIT 6/2022	BHUSHAN POWER VERSUS MS SAMRAT	AMIT RAJANWAL	01.09.2022	22.05.2023
92	Sh Narender ADJ,	Chandigarh	COMMERCIAL SUIT 1/2022	COPENHAGEN HOSPITALITY VERSUS A.R IMPEX	MAANVINDER SINGH	07.01.2022	22.05.2023
93	Sh Narender ADJ,	Chandigarh	CIVIL SUIT 1/2016	MS LANCER PHARMA VERSUS MS KABSON	VIKAS JAIN	12.04.2016	30.05.2023
94	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/241/2018	RADHA TRADING VS MAGNMA FINANCE	SH. GAGAN AGGARWAL	11.04.2018	18.05.2023
95	SH.Rahul Garg ACJM	Chandigarh	317/2020	BOARD OF TRUSTEE VS. PB.ST.IND.DEV.	GAGAN ANAND	14.02.2020	13.07.2023
96	SH.Rahul Garg ACJM	Chandigarh	898/2016	M/S NECTOR VS. NATIONAL VECC.	VISHAL KUMAR	18.05.216	07.07.2023
97	SH.Rahul Garg ACJM	Chandigarh	2337/2014	DEEPAK WATCH VS. M/S DEVRAJ	PARDEEP BEDI	06.10.2014	10.07.2023
98	SH.Rahul Garg ACJM	Chandigarh	194/2021	MS GUJRAT VS. PB. FIN. CORP.	MANDEEP SINGH KHILLAN	05.11.2020	11.07.2023
99	SH.Rahul Garg ACJM	Chandigarh	2229/2015	M/S LIFE VS. TREEWELL	SUNEET SHARMA	05.12.2015	03.07.2023
100	SH.Rahul Garg ACJM	Chandigarh	1896/2014	BAJAJ ELEC. VS. AREN ENTP.	RAJA BAHADUR SINGH	19.08.2014	10.07.2023
101	SH.Rahul Garg ACJM	Chandigarh	1922/2015	ALCHEMIST VS. R.P. TRADERS	BARUN JASWAL	09.10.2015	05.07.2023
102	SH.Rahul Garg ACJM	Chandigarh	1531/2017	SIKKA INDIA VS. SAI CREATIONH	RAKESH SHARMA	29.09.2017	11.08.2023

Form 5 (Punjab)
List of cases in which Case Management Hearing was held during the month of May, 2023

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
103	SH.Rahul Garg ACJM	Chandigarh	1884/2016	VERMA MOTER VS. INDUSIND	CHETAN GOEL	19.10.2016	13.07.2023
104	SH.Rahul Garg ACJM	Chandigarh	1172/2020	BHUSHAN POWER VS. KRITI STEEL	SAURABH GULIA	02.09.2020	04.09.2023
105	SH.Rahul Garg ACJM	Chandigarh	1173/2020	BHUSHAN POWER VS. SAGAR SALES	SAURABH GULIA	02.09.2020	04.09.2023
106	SH.Rahul Garg ACJM	Chandigarh	1703/2017	NEW DADILA VS. SINGLA BUILDERS	ARIF QURESHI	26.10.2017	05.07.2023
107	SH.Rahul Garg ACJM	Chandigarh	1169/2016	KWALS HOSPITALITY VS. IND. COMM.	DEEPAN SHARMA	13.07.2016	07.07.2023
108	SH.Rahul Garg ACJM	Chandigarh	753/2017	M/S RAGHAV VS. M/S EAST	AJIT SINGH	05.05.2017	12.07.2023
109	SH.Rahul Garg ACJM	Chandigarh	2417/2020	HONEY HEALTH VS. MS GADS	HARMANDEEP SINGH KARWAL	21.12.2020	12.07.2023
110	SH.Rahul Garg ACJM	Chandigarh	24/2018	ATULYA HEALTH VS. SBI	RAJESH KUMAR GAUTAM	08.01.2018	05.07.2023
111	SH.Rahul Garg ACJM	Chandigarh	166/2019	B.S.DISTB. VS. CITY PORTRAITS	GURPREET SHARMA	23.01.2019	14.07.2023
112	SH.Rahul Garg ACJM	Chandigarh	724/2020	BRAND CONN. VS. RAYAT	J.S.THAKUR	20.06.2020	07.07.2023
113	SH.Rahul Garg ACJM	Chandigarh	2466/2018	IMPACT FOOD VS. MS KWALITY	ANIL AGGARWAL	13.08.2018	24.07.2023
114	SH.Rahul Garg ACJM	Chandigarh	1377/2016	WHITE WATER VS. THAKUR	ASHISH BANSAL	09.08.2016	13.07.2023
115	Randeep Kumar., Civil Judge Jr.Division, Chandigarh	Chandigarh	1/2022	SIKAND STANDLY ENTP LTD. VS AUTOPACE NETWORK	Sh. Kamal Kant	02.09.2022	05.07.2023

Form 6 (Punjab)
Contested Commercial cases disposed during the month of May, 2023

Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Ms. Harsimranjit Kaur, CJJD	Ludhiana	CS/267/2015	STATE BANK OF INDIA VS SWARANJIT KAUR & ANOTHER	SH. ALOK MAHINDRA/ SH. PARAMJIT SINGH GUMBER	21/01/2015	NO	12/05/2023	3033	CONTESTED	N.A.	N.A.	N.A.
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Ms. Anshu Shukla ADJ	CHD	730/2018	Union of India VS M/s Chiranji Lal	Sh Gurmohan Singh	28-08-2018	no	17-05-2023	1725	Dismissed			34
2	Ms. Anshu Shukla ADJ	CHD	785/2022	State of Pb VS CDS Indra	Sh. Ajay Sood	16-11-2022	no	30-05-2023	196	Dismissed			34

Form 6 (Punjab)
Contested Commercial cases disposed during the month of May, 2023

Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
3	Ms. Anshu Shukla ADJ	CHD	786/2022	State of Pb VS CDS Indra	Sh. Ajay Sood	16-11-2022	no	30-05-2023	196	Dismissed			34
4	Ms. Anshu Shukla ADJ	CHD	30/2018	Gautam Builders Vs MC Chd	Sh. Ashwine Kumar	24-09-2018	no	12-05-2023	1692	Decree			-
5	Sh.Narender ADJ	CHD	10/2017	MS SK RICE AND GENERAL MILLS VERSUS PSCSC LTD	MUKAND GUPTA	11.01.2017		09.05.2023					